

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1490
TO BE ANSWERED ON 01.01.2018

Permission for GM food crops

1490. DR. SANJAY SINH :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that Government has permitted Genetically Modified (GM) food crops in the country;
- (b) if so, whether Government has any study report on GM crop trials and its aspects therein;
- (c) whether Government has made any survey on BT Cotton seeds; and
- (d) the report and appraisal of the Biotechnology Regulatory Authority of India (BRAI) on different transgenic seeds?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) & (b) Government has not permitted any Genetically Modified (GM) food crop in the country till date.
- (c) A number of surveys have been conducted regarding impact of BT Cotton seeds on various socio-economic dimensions and safety aspects, including pesticide usage, yield, income, employment etc., by several institutions namely Indian Institute of Management (IIM), Ahmadabad; Research and Information Systems for Developing Countries (RIS); Indian Statistical Institute (ISI); Jawaharlal Nehru University (JNU) etc.
- (d) Biotechnology Regulatory Authority of India (BRAI) has not been set up by Government.
